

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:679

ANSWERED ON:11.11.2010

MENACE OF TOUTS

Nahata Smt. P. Jaya Prada;Shekhar Shri Neeraj

**Will the Minister of RAILWAYS be pleased to state:**

- (a): whether the Railways have failed to curb the menace of touts who become more active during the festive season;
- (b): if so, the reasons therefor and the further steps taken to curb this menace;
- (c): the details of touts apprehended during the year 2010 till date, zone-wise;
- (d): the details of action taken against them, zone-wise; and
- (e): whether the Railways intend to enquire into the role of insiders/railway officials in such menace and take necessary steps to curb it more effectively?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K.H. MUNIYAPPA)

(a) & (b): In order to curb the activities of touts and others anti-social elements, regular and preventive checks are conducted in and around railway reservation offices. Surveillance and monitoring at reservation offices is stepped up during the peak rush periods. To bridge the gap between demand and supply, new trains and special trains are run and the carrying capacity of the existing trains is augmented. In addition, travelling public are educated through various media to desist from procuring tickets from unauthorized people.

(c) & (d): The number of touts apprehended during January, 2010 to September, 2010, zone-wise are given in the Statement attached. The touts so apprehended were taken up as per provisions of law.

(e): The activities of railway staff are monitored continuously at the reservation offices. Railway administration takes action under Discipline & Appeal Rules against the railway officials, if they are found indulging in malpractices